

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

CP No.711/2017 in  
OA No.2853/2014

New Delhi this the 8th day of March, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J),  
Hon'ble Ms. Praveen Mahajan, Member(A)**

Sh. Sanjeev Kumar,  
S/o Late Sh.Jai Prakash Singh,  
R/o 38-A Gangapuram, Opposite-A Block,  
Govindpuram, Ghaziabad.

Aged about 43 years.

-Applicant

(By Advocate: Shri Ajesh Luthra)

**Versus**

1. Sh.Amulya Patnaik  
Commissioner of Police,  
PHQ, MSO Building,  
IP Estate, New Delhi.
  
2. Sh. R.A. Sanjeev  
Deputy Commissioner of Police,  
(Establishment),  
PHQ, MSO Building,  
IP Estate, New Delhi.
  
3. Monika Bhardwaj  
Deputy Commissioner of Police  
(PCR), Model Town-II,  
Jharoda Kalan,  
Delhi. -Contemnors/Respondents

(By Advocate: Shri K.M. Singh)

**By Hon'ble Mr.Raj Vir Sharma, Member(J)**

**ORDER(ORAL)**

Heard, learned counsel for the petitioner.

2. Perused the compliance affidavit filed by the respondents. We are satisfied that our orders dated 25.05.2017 has been substantially complied with, by the respondents. Therefore, the CP is closed. Notice issued, are discharged.
3. In case any grievance still survives, the applicant shall be at liberty to seek appropriate remedy in accordance with law. No costs.

**(Praveen Mahajan)  
Member(A)**

**(Raj Vir Sharma)  
Member(J)**

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